

rashtra, Rs. 50,000 to Madhya Pradesh during 1964-65, and there were the Union Territories where we have consolidated or improved the schools, in Delhi, Himachal Pradesh, Manipur, Tripura and Pondicherry. All this shows that it is not correct to say that the States have not accepted the scheme.

SHRIMATI II. AMMANNA RAJA: Is there any State which has not accepted this scheme, where they have not introduced this multi-purpose schools scheme?

SHRI M. C. CHAGLA: I think every State has introduced the multi-purpose school; some States have not availed themselves of our offer to assist them to improve and consolidate those schools. Apart from the States which I have mentioned, the other States have not so far availed themselves of our assistance.

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SHRI S. K. VAISHAMPAYEN: My question is yet unanswered and the question is: Is it not desirable that a proper assessment of the scheme be made on an all-India level?

THE DEPUTY CHAIRMAN: Have you made an assessment on the all-India level?

SHRI M. C. CHAGLA: Madam, we have been assessing all this from time to time and it is as a result of the assessment that we felt that more schools should be improved. The idea is that we improve some of the existing schools so that they may act as model schools for others.

SCHOOLS IN INDIA WITHOUT PROPER SCIENTIFIC EQUIPMENT

*575. SHRI G. M. MIR: Will the Minister of EDUCATION be pleased to state;

(a) whether it is a fact that Dr. V. K. R. V. Rao, Member of the Planning Commission, has made the

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observation that 70 per cent of schools in India do not have adequate scientific equipment; and

(b) if so, what action has been taken by the Education Department to remove this difficulty?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Yes, Madam. On one occasion he made an observation in respect of secondary schools stating that 60 to 70 per cent of them were without adequate laboratory equipment.

(b) A new scheme for strengthening of science laboratories of Secondary Schools has been taken up from the current financial year. This scheme will supplement the programmes already included in the Plan.

SHRI G. M. MIR: May I know, Madam, whether it is a fact that the Central Government has offered aid to the State Governments for certain schemes in the matter of education and may I know what are those schemes?

SHRI M. C. CHAGLA: Well, Madam, the entire expenditure for strengthening the science laboratories on the basis which I should mention will be sanctioned as Central assistance outside the State ceilings of Plan expenditure, and the scheme is the strengthening of the science laboratories, the training of science teachers and the improvement of laboratory equipment.

SHRI G. M. MIR: May I know whether it has come to the notice of the hon. Minister that in our country so far as expansion of education is concerned it is good but the question is whether it is a fact that there are no school buildings, no trained teachers, there are no sufficient staff and yet the Government is going on expanding education? Will it not be possible for the hon. Minister to consider

whether it will be advisable to have consolidation instead of expansion now?

SHRI M^{rs}. C. CHAGLA: Madam, I am painfully conscious of the shortcomings that exist in our country.

श्री विमलकुमार मन्नालालजी चौरङ्गिया :
क्या श्रीमान् यह बतलायेंगे कि जैसा अभी, बताया गया कि ६० से ७० प्रतिशत ऐसे सेकेन्ड्री स्कूल हैं जिन में विज्ञान सम्बन्धी पूरी सुविधायें नहीं हैं, ऐसी स्थिति में उन ६०, ७० प्रतिशत स्कूलों में पूरी सुविधायें उपलब्ध कराई जायं और जो नये स्कूल खोले जायं वे पूरी सुविधाओं वाले खोले जायं, इसके बारे में क्या कोई योजना बनाई गई है अथवा नहीं ?

SHRI M. C. CHAGLA: Well, that suggestion we are seriously considering, 'that the new schools that we start should start with the facilities which we want the old schools to have, but the demand for education, for its expansion, is so great that it is not always possible to do so.

श्री राम सहाय : क्या मंत्री महोदय इस बात पर विचार करेंगे कि जहां इंजीनियरिंग कालेज या पालिटेक्निक स्कूल हैं उनमें प्रेजुएट और पोस्टग्रेजुएट क्लासेज साइंस के बारे में खोली जायं जिस से वहां स्टाफ और साइंस का मैटीरियल जो आइडिल पड़ा रहता है वह काम में लाया जा सके ?

SHRI M. C. CHAGLA: Madam, the question really does not arise out of this, the question ab'out polytechnic schools and about engineering colleges, but I will certainly answer his query; if he will meet me, I will give him whatever information he wants.

*406. [The questioner (Shri C. M. Poonacha) was absent. For answer, vide col. 4129 infra.]

*576. [The, questioner (Shri Surjit Singh Atwal) was absent. For answer, vide col. 4129-30 infra.]

EMERITUS SCIENTISTS IN NATIONAL LABORATORIES

*577. SHRI P. N. KATHJU: Will the Minister of EDUCATION be pleased to state:

(a) the details of the scheme, rules and regulations, which govern the appointments of Emeritus Scientists in the National Laboratories under Council of Scientific and Industrial Research; and

(b) the names of persons appointed so far under the above scheme and the record together with a list of published papers of research done by these scientists during the last five years, also the researches and projects on which they are engaged at present and the laboratories to which they are attached?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) and (b) A statement containing information regarding the terms and conditions for appointment of Emeritus Scientists; procedure for appointment; the names of Emeritus Scientists appointed so far; and the names of the Laboratories, Institutes etc. where they are attached is laid on the Table of the House.

Information about the research papers published by the Emeritus Scientists during the five years preceding their appointment; and the research and projects in which they are engaged at present is being compiled. It will be laid on the Table of the House.

STATEMENT

(a) To enable a Director of a National Laboratory/Institute of the Council of Scientific and Industrial Research to continue his research work on retirement, the Governing Body of the Council of Scientific and Industrial Research at its meeting held on 27th October, 1961 decided that if the Director is active in scientific research, he may be paid an honorarium of Rs. 1,000 per month in addition to the